

Through FAX

(J.H.C. Sch. 1-7)

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From:
Ambuj Nath,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(5)/2/2016-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

Sri Sanjeev Kumar Das,
Central Project Coordinator I/c, e-Courts Project,
High Court of Jharkhand, Ranchi.

Sub: - Regarding nomination for participating in three day programme on Project Management scheduled to be held at IIM, Bangalore.

Sir,

With reference to the subject noted above, I am directed to inform you that the Court has been pleased to nominate you for participating in three day programme on Project Management scheduled to be held at IIM, Bangalore.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.


This is for your information and needful.

Yours faithfully,
Sd/- Ambuj Nath
Registrar General

Memo No. 2949 / Apptt.

Ranchi dated the 07-7-17

Copy forwarded to the Secretary to Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India, 4, Akbar Road, New Delhi – 110001 / the Director, Judicial Academy Jharkhand / the C.P.C., e-Courts Project, J.H.C., Ranchi for getting uploaded the letter on this Court's website / D.R. (Protocol), J.H.C., Ranchi / A.R.-cum-C.O., J.H.C., Ranchi / Section Officers, Protocol and Accounts General Section, J.H.C., Ranchi for information and needful.


Registrar General